NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|-----------|-----------------|--|
| CP(IB)No.101/ BB/2017 | - | Admission | Rule-6 of IB | D.S. Dutta Vs Vasoo Builders Pvt. Ltd. |

NO. & PHONE NUMBER

NAME (IN CAPITAL)

SL.

REPRESENTATION TO WHOM

SIGNATURE

S. NARENDRA WMAR

H R. Shi rofrasa

Petitioner D.S. DUTTA

Counsel for petitioner is present. The matter is listed today for admission. Registry has raised some objections. Petitioner counsel to comply the objections.

List it on 12.10.2017.

MEMBER (J)